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| Annexure - 7 | |
| Name of the corporate debtor: | Uniply Industries Limited |
| Date of commencement of Liquidation: | 3-May-2023 |
| List of creditors as on : | 10-Sep-2024 |

| Operational Creditors (Government Due) | | | | | | | | | | | | | | |
|--|---|---------------------------|--------------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|-------------------------|-----------------------|-----------------------------|---|------------------------------|------------------------------------|--|
| S.NO | NAME OF CREDITOR | DETAILS OF CLAIM RECEIVED | | | DETAILS OF CLAIM ADMITTED | | | | | AMOUNT OF CONTINGENT CLAIMS | AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SETOFF | AMOUNT OF CLAIM NOT ADMITTED | AMOUNT OF CLAIM UNDER VERIFICATION | REMARKS IF ANY |
| | | DATE OF RECEIPT | AMOUNT CLAIMED | AMOUNT OF CLAIM ADMITTED | NATURE OF CLAIM | AMOUNT COVERED BY SECURITY INTEREST | AMOUNT COVERED BY GUARANTEE | WHETHER RELATED PARTY ? | % VOTING SHARE IN COC | | | | | |
| 1 | Ayanavaram Assessment Circle | | 47,564,598 | | Statutory Dues | - | - | No | - | - | - | - | 47,564,598 | The claim is pending verification as the documents for verification of the claim were not received by the liquidator |
| 2 | Department of Trades and Taxes | | 390,204,866 | | Statutory Dues | - | - | No | - | - | - | 390,204,866 | | The Claim was submitted beyond the due date. No order for condonation of delay passed in this regard. |
| 3 | State Tax Gujarat | | 16,640,384 | 16,640,384 | Statutory Dues | - | - | No | 0.67% | - | - | - | - | |
| 4 | ESI Corporation, Chennai | | 58,338 | 49,574 | Statutory Dues | - | - | No | 0.002% | - | - | 8,764 | - | |
| 5 | Employees Provident Fund Organisation, Chennai | | 300,353 | 300,353 | Statutory Dues | - | - | No | 0.01% | - | - | - | - | |
| 6 | The Office of Directorate General of Goods and Service Tax Intelligence, Chennai Zonal Unit | | 101,995,499 | 101,995,499 | Statutory Dues | - | - | No | 4.12% | - | - | - | - | |
| 7 | State Tax Maharashtra | | 16,148,842 | 16,148,842 | Statutory Dues | - | - | No | 0.65% | - | - | - | - | The claim was admitted in full as on 16.07.2024 |
| 8 | T Nagar Assessment Circle | 5-Aug-2024 | 42,05,133 | | Statutory Dues | - | - | No | - | - | - | 4,205,133 | - | The claim has not been admitted as documents for verification of the claim were not received by the liquidator |
| 9 | Delhi GST | 23-Jul-24 | 278,814,434 | | Statutory Dues | - | - | No | - | - | - | 278,814,434 | - | The claim has not been admitted as the Claim Form for verification of the claim was not received by the liquidator |
| | Total | | 851,727,314 | 135,134,652 | | | | | | | | 673,233,197 | 47,564,598 | |